

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017

FOR THE ATTENTION OF THE STAKEHOLDERS OF CACHEMATRIX INTEGRATIONS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Person	Cachematrix Integrations Private Limited
2.	Date of Incorporation of Corporate Person	04/12/2006
3.	Authority Under Which Corporate Person is Incorporated/ Registered	Registrar of Companies, Bangalore
4.	Corporate Identity Number/ Limited Liability Identification Number of Corporate Person	U73100KA2006PTC041102
5.	Address of the Registered office and Principal office (if any) of Corporate Person	<u>Registered Office</u> INDIQUBE, 4th Floor, Wing-A, Kadubisanahalli, Outer Ring Road, Bangalore, Karnataka, India – 560103.
6.	Liquidation Commencement date of Corporate Person	Saturday, November 30, 2019
7.	Name, Address, E-Mail Address, Telephone Number and Registration Number of Liquidator	Manish Kumar Sharma Advocate & Insolvency Professional Address: B-32, Milansar Apartments, Plot No. 2, Sector-14, Rohini, New Delhi – 110085. Email Address: manishattorney@gmail.com Telephone No.: 9810029555 Regn No.: IBBI/IPA-002/IP-N00671/2018-2019/12143
8.	Last Date for Submission of Claims	Sunday, December 29, 2019

Notice is hereby given that Cachematrix Integrations Private Limited has commenced Voluntary Liquidation on Saturday, November 30, 2019.

The stakeholders of Cachematrix Integrations Private Limited are hereby called upon to submit a proof of their claims on or before Sunday, December 29, 2019 to the Liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: December 3, 2019
Place: New Delhi

Manish Kumar Sharma


(Liquidator)